

2. मंगनीज ग्रयस्क (मंगनीज मोनर (इंडिया) द्वारा उत्पादित/प्राप्त किये गये ग्रयस्क को छोड़कर)
3. कोयला और कोक (विभिन्न श्रेणियाँ)
4. लीह मंगनीज तथा लीह मंगनीज स्लैग ।

Visit by Italian Trade Delegation to India

*62. SHRI MAYAVAN: Will the Minister of FOREIGN TRADE be pleased to state :

- (a) whether an Italian Trade Delegation visited India in February, 1971;
- (b) if so, what was the outcome of this visit; and
- (c) whether any agreement has been signed ?

THE MINISTER OF FOREIGN TRADE (SHRI L.N. MISHRA) : (a) Yes, Sir. A 24-member Italian Trade Delegation visited India from the 7th February, to 22nd February 1971.

(b) and (c). The Delegation visited Bombay, Bangalore, Madras and Delhi and had useful meeting/discussion with the various Export Promotion Councils, Commodity Boards, Chambers of Commerce and Industry, India Investment Centre, State Trading Organisation, firms and industrial units etc. At Delhi, the Delegation had also discussions with the official of the Government of India. The Delegation left for Italy on 22nd February, 1971. Details of specific trade contract if any, which have already been signed or likely to be signed by the Delegation have not been intimated to the Government by any of the parties.

Use of Foreign Money During Recent Elections

63. SHRI DHANDAPANT: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that foreign money was used in India during the recent elections to Lok Sabha;

(b) if so, the names of those countries; and

(c) the names of parties that accepted the money ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) to (c). While there is reason to think that funds obtained from foreign sources were used in the recent elections, any precise quantitative assessment of the financial assistance received is not possible, nor would it be appropriate to apportion blame among political parties, or their foreign donors. Tentative legislative proposals have already been formulated to impose suitable restriction on the receipt of funds from foreign organisations, agencies or individuals, other than in the course of ordinary and bona-fide business transactions. The principles underlying the proposed legislation will be discussed with the leaders of the opposition parties as early as possible.

Formation of a State Planning Board in Tamil Nadu

*64. SHRI RADHAKRISHNAN: Will the PRIME MINISTER be pleased to state :

(a) whether the Chief Minister of Tamil Nadu has requested the Centre for the formation of a State Planning Board for Tamil Nadu; and

(b) whether similar requests have also been received from other States ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS, MINISTER OF PLANNING AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) and (b). No sir. No such request has been made by Tamil Nadu; or any other State Governments can constitute State Planning Boards on their own.

**Regrouping of subject handled
by various ministries**

*65. SHRI A. N. CHAWLA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Administrative Reforms Commission and its Study Group had suggested extensive regrouping of the subjects handled by various Departments and Ministries;

(b) if so, which of the recommendations and suggestions of the Administrative Reforms Commission are likely to be implemented and by when; and

(c) how far this re-grouping is expected to bring effective change in the proper functioning of the various Departments and Ministries?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The recommendations are under consideration.

(c) Does not arise.

**Enquiry into political murders in
West Bengal**

*66. SHRI M. MUHAMMAD ISMAIL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the number of political murders taking place in West Bengal after promulgation of the Presidents rule in 1970 surpassed all earlier records;

(b) If so, the reasons therefor and the steps Government have taken to prevent such murders ;

(c) whether Government propose to hold a public enquiry into the causes of such murders; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENT OF ELECTRONICS DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI K. C. PANT) : (a) and (b). There has been considerable increase in the number of political murders in West Bengal mainly due to the "politics" of murder and assault. All possible steps under law are being taken to root out the forces of lawlessness and violence.

(c) and (d). While action according to the law is being taken in all such cases, Government do not consider it necessary to hold public enquiry in this regard.

**Enquiry into import of raw wool by
M/s. Modella Wollen Mills (P) Ltd.**

67. SHRI SHASHI BHUSHAN : Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Unstarred Question No. 1248 on the 18th November, 1970 regarding enquiry into import of raw wool by M/s. Modella Wollen Mills (P) Ltd. and state :

(a) whether the C.B.I. has since completed the investigation in respect of import of raw wool by M/s. Modella Wollen Mills (P) Ltd. ;

(b) if so, the outcome of the enquiry; and

(c) if the reply to part (a) above be in the negative, the reasons for the delay and the further time likely to be taken by the C. B. I. in completing the said investigation ?